THE HIGH COURT OF MEGHALAYA AT SHILLONG

No.HCM.II/106/2016-Estt

Dated 12th March 2019

NOTICE

Refer to Notification No. HCM.II/106/2016-Estt/1748 dated 21st December 2018, the candidate figuring at Sl.No.1 in the waiting list for the post of Junior Administrative Assistant (JAA), Smti. Wanri Lakynti Warbah (Roll No. 2045) has declined to join, therefore, the candidate at Sl.No.2 in the waiting list, Shri. Ranald Wahlang (Roll No.1587) is selected for the post.

The said candidate is required to join and report to the Registrar General of the High Court of Meghalaya on or before 26th March 2019.

Joining will be subject to medical, police and testimonials verification report.

By Order,

REGISTRAR GENERAL

Memo.HCM.II/106/2016-Estt / 147A

Dated 12th March 2019

- 1. The Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The Registrar (I/c Recruitment), High Court of Meghalaya, Shillong.
- 4. P.A. to the Registrar General, High Court of Meghalaya, Shillong
- 5 System Analyst, High Court of Meghalaya, for uploading the same in the official Website of the Registry.
- 6. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- 7. Shri. Ranald Wahlang, C/o Mr G. Alexander, Jaiaw Opposite St' Joseph, Shillong 793002.
- 8. Notice Board.
- 9. Office File.

REGISTRAR GENERAL